

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 11th March, 2022

No.16-LA-2022/2 .- The following Order by the Governor of Punjab, dated the 11th March, 2022, is published for general information:-

"ORDER OF DISSOLUTION

In pursuance of the powers conferred upon me by sub clause (b) of clause (2) of Article 174 of the Constitution of India, I, Banwarilal Purohit, Governor of the State of Punjab, hereby dissolve the 15th Punjab Vidhan Sabha with effect from the afternoon of the 11th March, 2022.

**CHANDIGARH:
THE 11TH MARCH, 2022.**

**BANWARILAL PUROHIT,
GOVERNOR OF PUNJAB."**

**CHANDIGARH:
THE 11TH MARCH, 2022.**

**SURINDER PAL,
SECRETARY.**

No.16-LA-2022/2914, dated Chandigarh, the 11th March, 2022.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab, Chandigarh;
2. all Additional Chief Secretaries/Financial Commissioners/Principal Secretaries/Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies) Chandigarh;
4. the Principal Secretary to Governor, Punjab, Chandigarh;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;

P.T.O.

11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, Building No. 6, First Floor, Sector-42, Attawa, Chandigarh;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh;
19. all Press Correspondents stationed at Chandigarh; and
20. all Members of the 15th Punjab Vidhan Sabha.


SUPERINTENDENT
for SECRETARY.